

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 887
TO BE ANSWERED ON 22ND DECEMBER, 2017

DECENTRALIZED PROCUREMENT OF WHEAT

887. SHRI HARSHVARDHAN SINGH DUNGARPUR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has released pending storage benefits regarding Decentralized Procurement of wheat from covered and capped godowns respectively of all the States in the country;
- (b) the details of the States whose payment under storage benefit on procurement is pending; and
- (c) by when it will be released?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Storage charge of wheat for covered and plinth (CAP) godown is a part of the Food Subsidy for DCP operation. As per quantity of distribution of foodgrains with respect to allocation and procurement, subsidy claims are raised by DCP States and admissible food subsidy is released to them which includes storage charges.

(b) to (c): Release of Food Subsidy is a continuous process and funds to States are released as per Monthly Expenditure Plan (MEP)/ Quarterly Expenditure Plan (QEP) and allocated budget.
